

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:315

ANSWERED ON:23.11.2012

TREATMENT OF POOR

Maadam Shri Vikrambhai Arjanbhai;Muttemwar Shri Vilas Baburao;Patil Shri A.T. Nana;Sharma Shri Jagdish

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has noticed that in spite of court order certain private hospitals are not giving free treatment to the poor in prescribed number;
- (b) if so, the name of such hospitals not providing treatment for poor, State-wise/ hospital-wise;
- (c) whether the Government has taken/ propose to take any action against such hospitals; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): Since Health is a State Subject, no such information is maintained centrally. However, as informed by Government of NCT of Delhi, in pursuance of the judgement dated 22/03/2007 and order dated 17/07/2007 of the Hon'ble High Court of Delhi in WP(C) No. 2866/2002, hospitals/societies, which were allotted land at concessional rates by the land allotting agencies were directed to provide free treatment to the extent of 10% IPD and 25% of total OPD, completely free of any charges to the poor patients.

34 identified private hospitals, namely, Sunder Lal Jain Ch. Hospital, Dharmshila Hospital, Jaipur Golden Hospital, Deepak Memorial Hospital, Escorts Hospital, Max Devki Devi Hospital, VIMHANS, Amar Jyoti Ch. Trust, ISIC, G.M. Modi Hospital, Kottakkal Arya , NHI, MKW, PSRI, Saroj Hospital, Shanti Mukund Hospital, Primus hospital, Batra Hospital, Delhi ENT hospital, Jeevan Anmol Hospital, Action Cancer Hospital, BLK Hospital, Khosla Hospital, Mata Chanan Devi Hospital, NCI, Jessa Ram Hospital, Rockland Hospital, Fortis Vasant Kunj, Max Shalimar Bagh, Maharaja Agrasen Hospital, MGS, Jivodaya Hospital and Sitaram Bhartia Hospital were not providing free treatment to the extent of 10% IPD and 25% of total OPD either in IPD or OPD or both. The Government of NCT of Delhi has issued notices to the above mentioned 34 defaulter hospitals on 19/09/2012.

At present, there are three functional hospitals, namely, St. Stephens' Hospital, Tis Hazari, Delhi; Mool Chand Khairati Ram Hospital, Lajpat Nagar-IV, New Delhi and Rajiv Gandhi Cancer Institute & Research Centre, Rohini, New Delhi which are not providing free treatment to the poor and their matter is subjudice before the Hon'ble High Court of Delhi and case is being contested by GNCTD.

Government of NCT of Delhi also issued notices on 01/11/2012 to 10 hospitals whose IPD achievement was less than 3.3%.